

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)  
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	CP(C/ACT)/29/KOB/2022
SECTION	213 C/ACT
NAME OF PARTIES	SIYAD SHIHABUDEEN LEBBAH & ANOTHER V/S EIMER PHARMA PVT LTD & OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	AFSAL KHAN, ABRAHAM CHERIYAN P, JOE JOSEPH, NIMMY K JOSEPH, APARNA NANDAKUMAR, AJAI BABU.
RESPONDENTS ADVOCATE/ PROFESSIONAL	-

Office  
Notes

**Video Conference**

**2nd Dec 2022**

## O R D E R

**CP(C/ACT)/29/KOB/2022**

Learned counsel Mr. Ajai Babu appears on behalf of the Petitioners. Learned counsel Mr. Aditya Venugopalan represented R4.

At the request of the learned counsel for the petitioners, matter adjourned to 23.12.2022.

**Sd /-**

**Satya Ranjan Prasad  
Member (Technical)**

**Sd /-**

**P. Mohan Raj  
Member (Judicial)**